

GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 5974

TO BE ANSWERED ON APRIL 03, 2018

HOUSING SECTOR

No. 5974 SHRI VENKATESH BABU T. G. :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government is aware of reports that more than half of the newly constructed houses in the country are lying vacant and the housing sector is hit due to falling demand;
- (b) if so, the details thereof;
- (c) whether the Government is aware that vacant houses leads to inflated prices and results in shortage of housing and denial of the same to the needy;
- (d) if so, whether the Government has taken any steps to remove this anomaly and boost the housing sector; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) to (e): As per Census 2011, there are 11 million houses lying vacant. However, no specific assessment has been made on impact of vacant houses on prices, since price of houses is market driven and depends upon demand and supply factors.

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The Central Government has launched the Pradhan Mantri Awas Yojana (PMAY) (Urban) on 25 June, 2015 to facilitate the efforts of States / Union Territories (UTs) to address the housing shortage among the urban poor. PMAY (U) has four verticals viz. In Situ Slum Redevelopment (ISSR), Affordable Housing in Partnership (AHP), Credit Linked Subsidy Scheme (CLSS) and Beneficiary-Led Individual House Construction (BLC). States/ UTs approve projects for sanction of houses under any of the available verticals to address the housing shortage.
